

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated the 21<sup>st</sup> October, 2022

No. HCM/1/96/BENCH/

It is hereby informed to all the learned members of the Bar and the litigants that Hon'ble Mr. Justice M.V. Muralidaran will not be available for holding Court on Monday, the 31<sup>st</sup> October, 2022.

The cases already fixed for listing on the said date before the Single Bench of Hon'ble Mr. Justice M.V. Muralidaran will be rescheduled on 02.11.2022.

Interim orders, if any, subsisting and in force in these cases shall stand extended till then.

*By order etc.,*

*Sd/-*

**(YUMKHAM ROTHER)  
REGISTRAR (JUDL.)**

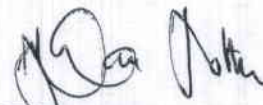
Imphal, the 21<sup>st</sup> October, 2022

No. HCM/1/96/BENCH 18470-90

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Deputy Solicitor General of India.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. The Chairman, BAR Council of Manipur.
7. The Registrar (Adm), High Court of Manipur.
8. All the Jt. Registrars, High Court of Manipur.
9. All the Deputy Registrars, High Court of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. All the Assistant Registrars, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

*} For kind information and circulation  
to the learned members*



**REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**